

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 619**  
TO BE ANSWERED ON 26/07/2024

**PMAY-G IN BIHAR**

619 DR. BHIM SINGH:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of demand from the State of Bihar and approval by Central Government during the last five years under Pradhan Mantri Awas Yojana (PMAY-G) district-wise;
- (b) whether eligible beneficiaries from all Gram Panchayats in Bihar have been covered under the said scheme till date;
- (c) if not, the details of the Gram Panchayats covered and the Gram Panchayats yet to be covered under the said scheme along with the reasons therefor; and
- (d) the status of payment of first and second installment under the Pradhan Mantri Awas Yojana in Bihar, district-wise?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(DR. CHANDRA SEKHAR PEMMASANI)

**(a):** The Ministry of Rural Development is implementing Pradhan Mantri Awas Yojana Gramin (PMAY-G) with effect from 1<sup>st</sup> April, 2016 to achieve the objective of “Housing for All” in rural areas with the overall target of construction of 2.95 crore pucca houses with basic amenities by 2024. The Ministry allocates the targets under PMAY-G by considering the State as one unit. Moreover, the District-wise year wise details of houses sanctioned can be seen at the programme website at [www.pmayg.nic.in--->AwaasSoft--->Reports--->Houses](http://www.pmayg.nic.in--->AwaasSoft--->Reports--->Houses) progress against the target financial year.

Under the Pradhan Mantri Awas Yojana- Gramin (PMAY-G), the funds to the State are being released based on the basis of proposal received from the State based on the requirement of beneficiaries who have been sanctioned houses, unspent balance available in the State Nodal Account, achievements of prescribed physical and financial progress as per the programme guidelines. The Central Assistance under PMAY-G is released directly to the State considering the State as a unit. Further release of these funds to beneficiaries in various districts is done by the respective State/UT Governments. The release is contingent on the utilization of funds including the release of matching state share, submission of utilization certificate and utilization up to the level specified by the Ministry of Finance and as per Scheme Guidelines. The full and final amounts of funds have already been released to the state of Bihar till FY 2023-24. The details of the Central funds allocated and released for the construction of houses under PMAY-G during the last five years to the State of Bihar are as under:

(Rs in crore)

Year	Funds released (central share)	Funds utilized*
2019-20	4,903	8,266
2020-21	6,684	10,004
2021-22	3,082	5,954
2022-23	7,497	11,718
2023-24	30	1,098

\*Utilization is against central share, state share, interest earned and miscellaneous incomes.

**(b) & (c):** The identification of beneficiaries under PMAY-G is based on the housing deprivation parameters and exclusion criteria prescribed under Socio Economic Caste Census (SECC) 2011. These criteria are applied on SECC 2011 database and a system generated priority list of households from the database is deliberated upon in Gram Sabha meetings. After due verification by the Gram Sabhas and completion of Appellate Process, Gram panchayat-wise Permanent Wait List (PWL) is prepared. Thereafter, Awaas+ survey was conducted during January 2018 to March 2019 to identify those beneficiaries who though were eligible for inclusion in PWL, but claimed to be left out from the SECC 2011. In this exercise, the States/UTs had uploaded details of additional households, which were also subjected to Gram Sabha verification and Appellate Process as explained above. The total houses targeted, sanctioned and completed in the State of Bihar under PMAY-G since inception as on 20.07.2024 is given below:

Target allocated by the Ministry	Houses sanctioned by State	Houses Completed
37,01,362	37,00,966	36,58,471

**(d):** The district-wise details of houses sanctioned, release of installments & houses completed in the State of Bihar under PMAY-G since inception as on 20.07.2024 is given in **Annexure**.

\*\*\*\*\*

Annexure referred to in reply to part (d) Rajya Sabha Unstarred Question No. 619 due to be answered on 26.07.2024 regarding "PMAY-G in Bihar"

Annexure

Bihar						
S. No.	District Name	Houses Sanctioned	1 <sup>st</sup> installment	2 <sup>nd</sup> installment	3rd installment	Houses Completed
1	ARARIA	2,11,302	2,11,294	2,09,590	2,08,849	2,09,596
2	ARWAL	22,578	22,576	22,388	22,199	22,350
3	AURANAGABAD	88,427	88,418	87,774	87,458	87,788
4	BANKA	1,12,811	1,12,802	1,12,073	1,11,821	1,11,921
5	BEGUSARAI	1,24,598	1,24,576	1,22,821	1,22,391	1,22,748
6	BHAGALPUR	86,431	86,394	85,162	84,591	85,041
7	BHOJPUR	98,280	98,264	97,321	96,730	97,172
8	BUXAR	30,275	30,273	30,092	30,037	30,104
9	DARBHANGA	2,15,325	2,15,253	2,13,403	2,12,671	2,13,553
10	GAYA	2,06,059	2,05,988	2,02,427	1,97,313	2,00,405
11	GOPALGANJ	24,526	24,475	24,220	23,884	24,126
12	JAMUI	62,662	62,650	62,107	61,874	62,088
13	JEHANABAD	27,599	27,592	27,514	27,455	27,521
14	KAIMUR (BHABUA)	48,023	47,999	47,531	47,182	47,457
15	KATI HAR	83,250	83,247	82,595	82,413	82,577
16	KHAGARIA	79,776	79,730	78,336	77,684	78,164
17	KISHANGANJ	25,843	25,843	25,776	25,732	25,780
18	LAKHISARAI	26,212	26,206	25,786	25,499	25,659
19	MADHEPURA	87,152	87,120	85,353	84,654	85,329

20	<b>MADHUBANI</b>	1,84,308	1,84,303	1,82,798	1,82,155	1,82,729
21	<b>MUNGER</b>	35,039	35,020	34,302	33,833	34,164
22	<b>MUZAFFARPUR</b>	1,01,855	1,01,812	1,00,558	1,00,332	1,00,648
23	<b>NALANDA</b>	66,599	66,556	66,187	65,953	66,136
24	<b>NAWADA</b>	1,12,139	1,12,054	1,10,752	1,09,879	1,10,602
25	<b>PASHCHIM CHAMPARAN</b>	1,57,569	1,57,556	1,56,397	1,55,398	1,56,083
26	<b>PATNA</b>	1,36,730	1,36,691	1,35,148	1,34,064	1,35,107
27	<b>PURBI CHAMPARAN</b>	1,88,908	1,88,882	1,87,502	1,86,739	1,87,583
28	<b>PURNIA</b>	87,610	87,583	86,510	86,242	86,488
29	<b>ROHTAS</b>	67,750	67,742	66,486	65,803	66,337
30	<b>SAHARSA</b>	83,282	83,264	82,829	82,655	82,820
31	<b>SAMASTIPUR</b>	2,46,802	2,46,681	2,44,721	2,44,220	2,44,915
32	<b>SARAN</b>	79,599	79,570	78,066	77,110	77,809
33	<b>Sheikhpura</b>	21,348	21,340	21,136	21,002	21,108
34	<b>SHEOHAR</b>	28,433	28,429	27,877	27,615	27,817
35	<b>SITAMARHI</b>	1,70,868	1,70,831	1,69,751	1,69,372	1,69,716
36	<b>SIWAN</b>	43,064	43,049	42,639	42,401	42,587
37	<b>SUPAUL</b>	87,739	87,713	86,980	86,692	86,801
38	<b>VAISHALI</b>	1,40,195	1,40,134	1,39,461	1,39,196	1,39,642
	<b>Total</b>	<b>37,00,966</b>	<b>36,99,910</b>	<b>36,62,369</b>	<b>36,41,098</b>	<b>36,58,471</b>

\*\*\*\*\*